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No. K. 13017/01/2021-US. I  
Government of India  
Ministry of Law and Justice  
Department of Justice  
(Appointment Division)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 25<sup>th</sup> February, 2022.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint (1) Smt. Neena Bansal Krishna, S/Shri (2) Dinesh Kumar Sharma (3) Anoop Kumar Mendiratta and (4) Sudhir Kumar Jain, to be Judges of the Delhi High Court, in that order of seniority, with effect from the date they assume charge of their respective offices.

*mp*  
*25/2/2022*

**(Rajinder Kashyap)**  
Additional Secretary to the Government of India  
Tele: 2338 3037

To

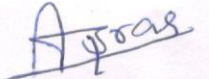
The Manager,  
Government of India Press,  
Minto Road, **New Delhi.**

No.13017/01/2021-US. I

Dated 25.02.2022

Copy to:-

- 1 (1) Smt. Neena Bansal Krishna, S/Shri (2) Dinesh Kumar Sharma, (3) Anoop Kumar Mendiratta, and (4) Sudhir Kumar Jain, Judicial Officers, C/o The Registrar General, Delhi High Court, New Delhi.
- 2 The Secretary to Lt. Governor, NCT of Delhi, Delhi.
- 3 The Secretary to Chief Minister, NCT of Delhi, Delhi.
- 4 The Secretary to the Chief Justice, Delhi High Court, New Delhi.
- 5 The Chief Secretary, Government of NCT of Delhi, Delhi.
- 6 The Registrar General, Delhi High Court, New Delhi.
- 7 The President's Secretariat, (CA.II Section), New Delhi.
- 8 PS to Principal Secretary to the Prime Minister, New Delhi.
- 9 Registrar (Conf.), O/o Chief Justice of India, 7 Krishna Menon Marg, New Delhi.
- 10 PS to ML&J/ PS to MoS (Law)/ PPS to Secretary (J)
- 11 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
(Amarjeet Sroa)  
Under Secretary